

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/130/2013/CERC

Dated: 8.6.2013

PUBLIC NOTICE

**Subject: Draft Amendment to Central Electricity Regulatory Commission
(Procedure, Terms and Conditions for grant of trading licence and
other related matters) (Second Amendment) Regulations, 2013.**

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations to amend the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009. The draft regulation is annexed to this notice and can also be downloaded from the Commission's website, i.e. www.cercind.gov.in

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/suggestions/objections on the draft regulations which may be sent to the undersigned latest by 30.6.2013.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

sd/-
(Rajiv Bansal)
Secretary